

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP No. 85/241(1)-242(1)/JPR/2019
Under Section 241(1)-242(1) of
Companies Act, 2013

In the matter of:

M/s Mewar Hi Tech Engineering Ltd. & Anr. ...Petitioners

Versus

**Udaipur Chamber of Commerce and Industry Udaipur & Ors.
...Respondents**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Sagrika Joshi, Proxy Counsel
For the Respondent : Prabhansh Sharma, Proxy Counsel

ORDER

Heard Ms. Sagrika Joshi, Proxy Counsel appearing on behalf of Ms. Nivedita R. Sarda, Adv. for the Petitioner. Mr. Prabhansh Sharma, Proxy Counsel appearing on behalf of Mr. Kartavya Shukla, Adv. for the Respondent seeks a short accommodation. List the matter on 09.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 24, 2023

VG